Sl. No Location & schemes	Target Year
7. Kallakurchi — LPT	2000-2001
8. Palani — LPT	2000-2001
9. Pollachi — LPT	2000-2001
10. Trichy — LPT (DD-2)	2000-2001
11. Coimbatore — LPT (DD-2)	2000-2001

## Installation of CAS in Homes by Cable Operators

- 1517. SHRI R.P. GOENKA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether there is a proposal that the cable operators should compulsorily install the conditional Access System (CAS) in homes of the consumers to view the pay channels;
  - (b) if so, the details of the modalities as worked out;
- (c) whether it would be economically viable for the cable operators and to the consumers; and
  - (d) how far the CAS will help the content regulation?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI ŞUSHMA SWARAJ): (a) A proposal had been made by some cable operators/associations suggesting the mandatory installation of Conditional Access System (CAS) in consumer homes for viewing cable channels.

(b) to (d) the proposal is being examined.

## Response of DTH service providers to New Policy

- 1518. SHRI R.P. GOENKA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) what is likely to be the response of DTH service provides to the new policy approved by the Cabinet considering the restrictive clauses in regard to foreign investment;
  - (b) how will the new policy affect the cable operators; and
- (c) will the DTH service result in monopoly by a few which would affect consumer interest?